NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. (IB) No.505/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M

Name	of the Company	SREI Infrastructure Fina	ince Limited -Versus-Right To	wer Pvt.Ltd.
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

MR. RATNANKO BANERJI, St. Adv.

MR. D.N. SHARMA, Adv.

MR. MANOJ BANTHIA, PCS

MS. NEHA SOMANI, PCS

Pecantik Grascai

Abhishek Sukdor

Advocates

Polynome

Advocates

Mr. Regentree Rojonshi Dulta Hrr. Kuldip Mallih Am N/s. Rituparna Chartejee Adn.

Howard 8/12/17

P.T.O.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor as well as Ld. Counsel on behalf of intervener are present.

Intervener Application (IB) No. 445/KB/2017 has been moved by 3rd Party Intervener against which financial creditor has filed objection. Intervener wants to file rejoinder and requested that time may be given for the same. Prayer is allowed. Rejoinder, if any, may be filed by 11/12/2017 with a copy in advance to the opposite party.

List on 02/01/2018.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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